

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 2600 of 2020

With

B. A. No. 2551 of 2020

4/26.06.2020 Let this case be listed on 01.07.2020 under the same heading along
with records of B. A. No. 1298 of 2020.

(Rongon Mukhopadhyay, J)

R. Shekhar